

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2801
ANSWERED ON:12.12.2011
CHILDREN AFFLICTED WITH CEREBRAL PALSY
Premajibhai Dr. Solanki Kiritbhai

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether there is any data on number of children afflicted with cerebral palsy in the country;
- (b) if so, the details thereof;
- (c) whether the schools have been set up especially for children with cerebral palsy;
- (d) if so, the details thereof;
- (e) whether certain concessions have been extended to the parents of the afflicted children, in view of this disease; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) No, Sir.

(b) Does not arise.

(c) & (d): Under Deendayal Disabled Rehabilitation Scheme (DDRS), grant-in-aid is provided to Non-Governmental Organizations (NGOs) for running projects including Special Schools for children with special needs. Further, the National Trust, a statutory body under the Ministry of Social Justice and Empowerment, Government of India, set up under the 'National Trust for the welfare of persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities Act, 1999 (Act, 44 of 1999) provides scholarship to persons with developmental disabilities including children with Cerebral Palsy under Gyan Prabha Scheme.

(e) & (f): National Trust provides grant to its registered organizations for providing training to parents/guardians of children with disabilities on Early Intervention techniques for School Readiness of such Children through its Aspiration Scheme (Day Care Centers).